

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 55 of 2011 &**  
**IA-97 of 2011**

**Dated :25<sup>th</sup> April, 2011**

**Present:** Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member

**Aditya Birla Chemicals (India) Ltd. ... Appellant(s)**

**Versus**

**Jharkhand State Electricity Regulatory Commission & Anr. ....Respondent(s)**

**Counsel for the Appellant(s):** Mr. Ajit Kr. Sinha, Sr. Adv. with  
Mr. Mohit Kr. Shah, Mr. S. Pathak,  
Mr. Ravi Bhushan & Mr. Shah

**ORDER**

**Admit.** Issue notice in the Appeal as well as in I.A. to the Respondents returnable on 11.05.2011. Dasti service is permitted.

Post the matter on **11.05.2011.**

( V.J. Talwar )  
Technical Member

(Justice M. Karpaga Vinayagam )  
Chairperson

TS/KS